Bulland Realtors Private Limited Name of the corporate debtor:

					SI.
	4 Sh	3 JD	2 Ek	1 F	NO No
	Sharma Filling Station	JDS Concrete	Ekansh Constructions Pvt. Ltd.	Ekanta Green Bricks	SI. NO Name of creditor
	NA	N _A	N A	N	Details of claim received Date of receipt Amount (
10.747.320.00	120,000.00	1,760,331.00	1,161,087.00	927,826.00	Claimed
	120,000.00	1,760,331.00	1,161,087.00	927,826.00	claim
	120,000.00 UNSECURED nil	1,760,331.00 UNSECURED	1,161,087.00 UNSECURED	927,826.00 UNSECURED	Nature of claim
	2.	n <u>i</u>	2.	<u>n.</u>	Amount covered by security interest
	D <u>i</u>	2	2.	ᇍ	Amount covered by guarante
	nil	ni.	<u>2:</u>	n <u>i</u>	Amount % of covered woting guarante Whether share related party? CoC
	0.00% nil	0.00% nil	0.00% nil	0.00% nil	e in
	<u>n.</u>	nii	nii	nii	Amount of contingen t claim
	nii	ni	n.	nil	Amount of any Mutual dues, that may be set-off
	0	0	0	ŕ	Amount of claim not admitted
	0 nil	0 nil	0 nil	nii	Amount Remark s, of claim if any under verificatio
	n <u>i</u>	ni	nii	2.	if any

Bulland Realtors Private Limited (INCIRP)

Ashish Singh Resolution Professional RP of BULLAND Realtors Private Limited